

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Platino Classic Motors (India) Private Limited Date of Commencement of Liquidation: 30-09-2022; List of Stakeholders as on Date: 13-12-2022; Name of IP: Reuben George Joseph; Process Number: 1; Last 5 digit of registration number: 13326

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	104756	1	104756	0	0	0	NA
2	Liquidation costs incurred till date	1	230386	1	230386	0	0	0	NA
3	Secured financial creditors	3	422464234	3	422464234	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	47794058	2	47794058	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	3	1164906	3	1164906	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	140309834	3	738537	139571297	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	59958316	5	59799620	0	158696	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	3902703	1	3902703	0	0	0	<a href="#">Annexure 9</a>
Total		20	675929193	19	536199200	139571297	158696	0	